Name of the Corporate Debtor: Maharaja Theme Parks and Resorts Private Limited

Date of Commencement of Liquidion: 6-9-2022 (SupremeCourt Order date)

List of Stakeholders as on: 26-11-2024

List of Operational Creditors (Workmen)

(Amount in ₹)

| | | | | Details of the Claim | | Details of claim admitted | | | | | | | | |
|---|------|---|---------|----------------------|-------------------|---------------------------|--------------------|---------|--|--------------------------------|---|------------------------------------|------------------------------|----------------|
| S | l.No | Name of the Authorised representative if any | Workman | Ireceipt of | Amount Claimed | lof claim | Nature of Claim | related | % of voting share in CoC if applicable | Amount of Contingent Claims | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks if any |
| | NIL | | | | | | | | | | | | | |